

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.102

New IA-3080/2022 IN

IB-432/(ND)/2019

IN THE MATTER OF:

Mr. Arun Kumar Sinha
V/S
Three C-Homes (P) Ltd

...FINANCIAL CREDITOR

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 12.07.2022

CORAM:

**SHRI AVINASH KUMAR SRIVASTAVA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Liquidator : Rishabh Jain, Advocate for RP

For the Respondent :

ORDER

New IA-3080/2022 :

None appears for the parties. In the interest of justice, list the matter on **04.8.2022**.

In the meantime, the Applicant is directed to serve a copy of Application to the Resolution Professional, who is present.

-Sd-

(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Surjit